To do June)

Declaration of Assets and Liabilities

	Year 2024
I, Kamjamer kumari, son/daughter/wife of Late Samjer	V Kuronces
years, belonging to Bahan Valhan Sa	bha.
service and presently working as Office Attendant.	
give herein below the details of the assets (immovable, movable, bank balance,	etc.) of
myself, my spouse and dependants*:	

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Si No	o.	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3
(i,) Cash	50000/		Shaonvi	Jisha Asadhya	Etc. Name
(ii	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies		, 4385 Fall	The state of the s	20 (2.150) 1.00(1)	erne Orden Alang Marie Marie Marie
(iii)	Bonds, Debentures and Shares in companies	Post office Saving Acc-	Alexandra (San a)	19 10 E	2,700,000,000,000	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		The state of the s			
(v)	Motor Vehicles (details of make, etc.)	Hero Distery BR-01 FH7713		-		
(vi)	Jewellery (give details of weight and value)	Silver 800g.	i complete	-		
(vii)	Other assets, such as values of claims / interests	_	_			-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i) c # d	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Prope	vided stack/Poo ty cut k depus,	ental apraul sétamashi	CO Paragraphy	
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Plots Subta		Hasa-Gosqf Biscut Facto		
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Undi ance hours Mata	riched Land Pa Land (sental and at		
	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Ram	Pus cz hma-50 azpal po Road P	+(Flood Ho)		APP.
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .4.5.102.12.1
(a)	(i) Loans from Banks	Home Jano Isom SBI	21 Lakh
	(ii) Loans from financial institutions		4.5
	(iii) Government Dues:(a) dues to departments dealing with government accommodation	1006Å	
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments		

Ranjana Kumasi

	dealing with government transport (including aircraft and helicopters) (f) Other dues, if any	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CFLPK 4862A
i application of	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	
	(iii) Sales Tax [Only in case of proprietary business]	
	(iv) Property Tax	
Gender Date of	:- [=	9158912 (M/F) 2 1 2 1 9 8 4 (DD/MM/YYYY)
Class/G	roup :- C	(A/B/C)
Cadre		s legislative Assembly ne e.g. B.A.SBihar Administrative Service,
		Bihar Secretariat Service etc.)
Home Dis	326	woodshiz
	dge and belief.	a above details are true to the best of my
		Signature Ranjana Kumasz
		Name of Employee: Ranjana kumasi
	atna	Designation: Office Attendant
Date: 15	102/2024	Department: Bihar Vidham Sabha Patn

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.